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(c) All the complaints received by the Circle were got investigated at the appropriate level. In thirteen cases suitable action was taken against the officials at fault. Other 30 complaints in which the allegations could not be substantiated or were of anonymous nature were filed after enquiries,

[English]

Private partnership in IISCO

7155. SHRI MRUTYUNJAYA NAYAK: Will the Minister of STEEL be pleased to state:

(a) whether the Government had directed SBI-Capital Market Limited (SBI-CAP) to find out the possibility of private partnership of non-resident Indians in the Indian Iron and Steel Company by making capital investment;

(b) if so, whether the Government have received report from S.B.I. - C.A.P.

(c) if so, the details thereof; and

(d) the steps being taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) While clearing the Ministry's proposal for Modernisation of the Burnpur Steel Works of Indian Iron and Steel Company (IISCO), the appraising agencies and the Public Investment Board directed the Ministry to fully explore the possibilities of private participation in IISCO/IISCO Modernisation Project. Accordingly, Steel Authority of India Ltd. (SAIL) has engaged SBI-CAP to fully explore the possibilities of private (Indian, including non-resident Indian, and overseas) participation and advise SAIL thereon.

(b) and (c). The Report of SBI-CAP is yet to be received in SAIL.

(d) After the Report is received and examined, appropriate recommendations will be formulated for consideration and final decision.

[Translation]

Profit/Loss in ITDC Hotels in Delhi

7156. SHRI MUMTAZ ANSARI: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the names of the ITDC hotels and restaurants in Delhi running in profit/loss during the last three years; and

(b) the reasons for loss and the actin being taken by Government to remedy the situation?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) The information is given in the attached Statement.

(b) The gulf war and its aftermath, internal disturbances in some parts of the county etc., were some of the main reasons for the losses.

The steps being taken by ITDC to improve financial performance of its hotels inter-alia include product improvement, control over expenditure, special package tours for promoting domestic tourism, incentives through discounts, marketing and reservation tie-ups etc. APRIL 20, 1992

STATEMENT

(Rs. in Lakhs)

		Net Profit/Loss		
	1989-90	1990-91	1991-92 (Upto Feb. 91) (Provisonal)	
1.	Ashok Hotel, New Delhi 233.30	(-) 40.36	(-) 104.00	
2.	Samarat Hotel, New Delhi(-) 101.95	(-) 235. 33	(-) 224.68	
3.	Qutab Hotel, New Delhi 30.41	28.30	(-) 12.51	
4.	Hotel Kanishka, New Delhi 135.35	(-) 21.97	(-) 47.53	
5.	Lodhi Hotel, New Delhi 34.79	(-) 13.26	4.77	
6.	Janpath Hotel, New Delhi 53.85	10.42	(-) 77.10	
7.	Ranjit Hotel, New Delhi (-) 27.67	(-) 52.47	(-) 52.21	
8.	Ashok Yatri Niwas, New- Delhi. 124.23	90.83	63.77	
9.	Indira Gandhi Airport Restt. Delhi (-) 20.89	(-) 24.37	(-) 5.11	
10.	Vigyan Bhawan, New Delhi 0.54	(-) 21.04	(-) 18.37	
11.	Western Court, New Delhi (-) 1.05	(-) 2.97	(-) 2.15	

[English]

Electricity Generation

7157. SHRI MANIKRAO HODLYA GAVIT: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the Planning Commission have suggested some measures for attaining se⁴-sufficiency in electricity generation; (b) if so, the details thereof; and

(c) the details of measures already implemented and those which are yet to be imple mented?

THE MINISTER OF STATE (INDEPEN-DENT CHARGE) OF THE MINISTRY OF POWER AND NON-CONVENTIONAL EN-ERGY SOURCES (SHRI KALP NATH RAI): (a) to (c). The information is being collected and will be laid on the Table of the House.